

(2024) 02 MEG CK 0025

Meghalaya High Court At Shillong

Case No: Public Interest Litigation No. 8 Of 2022

Champer M. Sangm

APPELLANT

Vs

State Of Meghalaya &
Ors.

RESPONDENT

Date of Decision: Feb. 9, 2024

Citation: (2024) 02 MEG CK 0025

Hon'ble Judges: H.S. Thangkhiew, J; W. Diengdoh, J

Bench: Division Bench

Advocate: N. Rajee, S. Dey, A. Kumar, R. Colney, D. Nath

Judgement